

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). No, Sir.

Nylon Factory in Tirupathi

3242. SHRI CHINTA MOHAN : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is any proposal to start a nylon factory in Tirupathi as had been promised by former Prime Minister Smt. Indira Gandhi; and

(b) if so, the constraints for its early start ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). There is no proposal at present to establish a nylon factory at Tirupathi. However in April 1983 a letter of intent was issued to M/s. Andhra Pradesh Industrial Development Corporation Ltd. (APIDC) for establishment of a new undertaking preferably in a least developed (Centrally backward) district in the State of Andhra Pradesh for a capacity of 6000 tonnes/annum. APIDC have indicated Narsapur Village of Medak District in Andhra Pradesh as the location of the project.

Mobile Post Van Service in Villages of Orissa State

3243. SHRI ANANTA PRASAD SETHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of villages, State-wise which do not have any Post Offices in the country, as on 31st March, 1985;

(b) the procedure adopted in opening new post offices; and

(c) the number of villages in the State of Orissa where mobile post van is at the service of the villagers ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Number of census villages State-wise which do not have a post office in the country as on 31-3-1985 is given in the attached statement.

(b) Opening of post offices in the rural areas is done under Plan Scheme in accordance with the targets approved by the Planning Commission. Targets approved by Planning Commission are later allocated to the circles based on postal development of the areas in the circles concerned and the circles then distribute the targets to all the Divisions in the targets to all the Divisions in the circle on the similar consideration and the post offices found justified on the existing norms are opened in phased manner limited to targets fixed for the divisions concerned. A copy of the existing norms for opening of post offices is laid on the table of the House.

[Placed in Library. See. No. LT 938/85]

(c) No mobile van post office is functioning at any village in the State of Orissa.

Statement

Sl.No.	Name of the State	Number of villages
1	2	3
1.	Andhra Pradesh	12539
2.	Bihar	58641
3.	Delhi	30
4.	Gujarat	10457
5.	Diu, Daman Dadra and Nagarhaveli.	55
6.	Jammu and Kashmir.	5205

1	2	3
7.	Kerala including Lakshadweep and Mahe.	2
8.	Karnataka	18578
9.	Madhya Pradesh	67006
10.	Maharashtra	25266
11.	Goa	178
12.	Assam	19108
13.	Arunachal Pradesh	2735
14.	Manipur	1401
15.	Meghalaya	4499
16.	Mizoram	492
17.	Nagaland	207
18.	Tripura	4181
19.	Punjab and Union Territory Chandigarh.	8906
20.	Haryana	4576
21.	Himachal Pradesh	14569
22.	Orissa	43898
23.	Rajasthan	26157
24.	Tamilnadu	6640
25.	Pondicherry	167
26.	Uttar Pradesh	96242
27.	West Bengal	30972
28.	Sikkim	286
29.	Andaman and Nicobar Island	324

Causes of loss to Scooters India Ltd.

3244. SHRI RAM BAHADUR SINGH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the main causes of the Scooter India Limited running into loss; and

(b) the efforts made to minimise the loss ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The main causes of losses of Scooters India Ltd. are as follows :

(1) Production constraints resulting in low capacity utilisation;

(2) Consumer preference for other makes of Scooters;